

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 92
TO BE ANSWERED ON 17.07.2017**

NCLP SOCIETIES

†92. SHRI ARVIND SAWANT:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether notification has been issued in all the districts of the country regarding National Child Labour Project (NCLP) societies;**
- (b) if so, the details thereof; and**
- (c) the details of the new NCLP societies set up for completing new Central Sector Scheme for rehabilitation of bonded labourers in the country, State/UT-wise?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) & (b): Presently the National Child Labour Project (NCLP) Scheme is sanctioned in 280 Districts of 21 States in the country. To eradicate child labour, it has been decided to expand NCLP in all districts on the basis of survey reports indicating prevalence of child labour. In this regard State Governments have been requested to conduct survey and send proposals for expansion of the NCLP in the Districts.

(c): The Central Sector Scheme for Rehabilitation of Bonded Labour, 2016 has been modified and now the Scheme is not being implemented through NCLP Societies.
